

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION No. 4028
TO BE ANSWERED ON- 25/03/2025

INCREASE IN DISABILITY PENSION

†4028. Shri Amra Ram:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government proposes to increase the Government's share in the pension amount of persons with disability from Rs. 300 to Rs. 5000;
- (b) if so, the time by which it is likely to be implemented and if not, the reasons therefor;
- (c) whether the Government proposes to provide legal guarantee of pension to persons with disability and if so, by when and if not, the reasons therefor; and
- (d) whether the Government proposes to release the outstanding pension share of Rajasthan and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L. VERMA)

(a) & (b) The central pension under the Indira Gandhi National Disability Pension Scheme (IGNDPS) of National Social Assistance Programme (NSAP) is Rs. 300/- per month per beneficiary for age of 18-79 years and Rs 500/-per month for age of 80 years and above. States/UTs Government have been advised to contribute at least an equal amount from their resources. At present disabled beneficiaries are getting pension between Rs. 300/- to Rs. 4016/-depending on the State pension Top-up amount which varies from State to State.

While considering the continuation of National Social Assistance Programme (NSAP) schemes for the 15th Finance Commission cycle (2021-26), the revision in beneficiary coverage and rate of assistance under the schemes were considered by the Government. However, considering the available financial space, the Government has approved continuation of NSAP schemes in its present form.

At present, no proposal to increase the rate of assistance under NSAP is under consideration.

(c) No such proposal is under consideration.

(d) In the current financial year i.e. 2024-25, funds amounting to Rs. 608.67 crore has been released to the State of Rajasthan under NSAP schemes for all 4 Quarters of FY 2024-25 and pending liabilities of previous years.

At present, no proposal of State of Rajasthan for release of funds under NSAP is pending.
